

[*Translation*]

Environmental Clearance for Laying of Railway Line and Widening of Roads from Lalpaniya to Dumri (Bihar)

*8. SHRI R.L.P. VERMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have given environmental and forestry clearance for widening of roads and laying of railway lines along the forest area from Lalpaniya to Dumri (Bihar) to carry coal from collieries to meet the demand of Tenughat Thermal Power Station;

(b) if not, the reasons therefor; and

(c) the time by which the clearance is likely to be given?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS SHRIMATI MANEKA GANDHI:

(a) to (c). No, Sir. A statement on the status of forestry clearance is attached.

This Ministry has cleared Tenughat Thermal Power Project from environment and forestry angle. A proposal from Government of Bihar for diversion of 35.72 ha. of forest land for construction of railway track from Dumri (Bihar) railway station to Lalpaniya for Tenughat Thermal Power Station was received in May, 1990 for clearance under Forest (Conservation) Act, 1980. As the proposal was incomplete and lacked essential details, complete information has been sought from the State Government and reply is awaited. Final decision could be

taken on receipt of complete information. The Ministry has not received any proposal for forestry clearance for widening of roads.

[*English*]

Leasing of Forest Lands in Kerala to Industrial Units

*9. SHRI MULLAPPALIY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have received any proposals recently from the Government of Kerala to lease forest lands to industrial units;

(b) whether any such lease of forest lands for industrial purposes was made in Kerala during the years, 1988, 1989 and 1990;

(c) if so, the details thereof;

(d) whether forest lands in Kerala have been utilised for any other purpose during the years, 1988, 1989 and 1990; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI):

(a) and (b). No, Sir.

(c) Does not arise.

(d) and (e). Yes, Sir. A Statement is attached.

STATEMENT

Details of proposals approved during 1988, 1989 and 1990

Sl. No.	Name of proposal	Area in ha.	District/Division	Government of India order No. & Date
1	2	3	4	5

Proposals approved during 1988

1. Lower Periyar H.E. Project 127.00 Munnar Division 8-360/82-Fry (Cons.)/3.4.1988
2. Construction of an open channle to divert surplus water of Peringalkuthu Reservoir for power generation 7.5 Vazhachal Division 8-40/88-FC/18.4.1988
3. Installation of a wind electric generator and laying of 11 K.V. line 0.255 Mannarkad Division (Palghat Spl. Division) 8-325/88-FC/19.9.1988
4. For constructing a well-cum-pump house at Mylamood 0.075 Thiruvauanthapuram Division 8-295/87-FC/1.11.1988

Proposals approved during 1989

1. For laying underground cable 0.0009 (9 Sq. M) Thiruvauanthapuram division 8-523/88-FC/5.1.1989
2. Laying 11 K.V.T.L. for 0.9 Nilambur South division 8-128/89-FC/10.4.1989

Sl. No.	Name of proposal	Area in ha.	District/Division	Government of India order No. & Date
1	2	3	4	5
	electrification of Vennacode Tribal Colony			
3.	Construction of a power house for pumping water to Manappattuchira	0.0860 (860 Sq. M)	Ernakulam District Malayathur division	8-334/89-FC/9.8.1989
4.	Laying LT 3 phase T.L. to Perakuthu	0.24	Ernakulam District Kothamangalam division	8-524/88-FC/12.9.1989
5.	Drawing single phase line to areswaram temple	0.1989 (198.9 Sq.m.)	Trissur district Chalakudy division	8-475/89-FC/13.12.1989
6.	Lease of land for 10 years for Nedumpoil 68/11 K.V. Sub station	0.113	Cannannore district	8(b)-(4)-6/89-FC(S)/26.12.1989
<i>Proposals approved during 1990</i>				
1.	Peppara S.H.E. Scheme	0.63	Thiruvananthapuram district	8(b)-(8)-1/89-FC(S)/18.1.90
2.	Construction of a borewell in the premises of Kadakkamon depot	0.0120 (120 M ²)	Kollam District Punalur division	8(b)-(7)-4/89-FC(S)/5.2.90

Sl. No.	Name of proposal	Area in ha.	District/Division	Government of India order No. & Date
1	2	3	4	5
3.	Water supply scheme to Mlappara	0.3645	Idukki District Wild-life division. Thchkkady	8(b)-(7)-5/89-FC(S)/22.2.1990
4.	Erecting T. Line to the tribal settlement at kachandappupara	0.08	Thiruvananthapuram district, Thiruvananthapuram division	8(b)-(4)-7/89-FC(S)/23.2.1990
5.	Water supply scheme to Thenmala	0.261	Thenmala division	8(b)-(7)-8/89-FC(S)/23.2.1990
6.	Construction of an electric line from Ilithodu to Mulamkuzhy	0.450	Malayattur division	8(b)-(4)-8/89-FC(S)/6.4.1990
7.	Installing wind monitoring instrument at Tholannur, Kottamala and Ponmudi	0.054 (540 MF)	Tholannur and Kottamala in Palaghat district (palaghat Spl. division) Ponmudi in Thiruvananthapuram, district, Thiruvananthapuram division	8(b)-(13)-1/89-FC(S) 1198/23.4.90
8.	Laying pipeline in Kakkinikad Tribal Colony	200 M	Trissur division	8-233/88-FC/8.5.90
9.	220 K.V. Line from Lower Periyar to Cochin	16.41	Kothamangalam division Munnar division	8-284/87-FC/10.7.1990
10.	220 K.V. Line from Trichur to Kozhikode	22.40	Trissur division	8-98/87-FC/10.7.1990

Sl. No.	Name of proposal	Area in ha.	District/Division	Government of India order No. & Date
1	2	3	4	5
11.	220 K.V. Line from Idukki-Lower Periyar	25.585	Munnar division and Kothamangalam division	8-8/89-FC/10.7.1990
12.	Anakkayam Small Hydro-Electric Scheme	8.00	Vazhachal division	8-35/90-FC/18.7.1990
13.	66 K.V. Thenmala-Edaman Transmission line	14.1516	Punalur division and Thenmala	8-220/88-FC/10.7.1990
14.	For allotment to St. Thomas Church for burial ground	0.40	Ranni division	8(b) (XV)-4/90-FC(S) 1772/25.7.90
15.	400 K.V. Line to Udumalpet to Trichur	12.615	Trissur division	8-107/86-FC/6.8.1990
16.	Drawing 11 KV Konni-Manneera line	0.035	Konni division	8(b)-(4)-3/8-FC(S)/13.9.1990
17.	Cultivation of pepper in Softwood Plantation.	300.00	Wynad division Kozhikode "Wynad Wildlife division"	8(b)-(4)-3/8-FC(S)/13.9.1990

<i>Abstract</i>		
<i>Year</i>	<i>Number of proposals</i>	<i>Area diverted (Hectare)</i>
1988	4	134.8300 ha.
1989	6	1.5388 ha.
1990	17	401.4681 ha.
Total	27	537.8369 ha.